IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI COURT-III

CA(CAA)-107/(ND)/2017

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M/s. Agrentium International Limited

.. PETITIONER

SECTION:

Under Section 230-232

Order delivered on 26.9.2017

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner/Applicant : Mr. Rajan Khanna, Advocate

Mr. Naresh Kumar, Advocate

For the Respondents

ORDER

Learned Counsel for the petitioner is present. Heard 1st motion Application.

Order reserved.

(R. VARADHARAJAN) MEMBER (JUDICIAL)

Surjit 26.9.2017